

1	2	3	4	5
5.	Bagalkote	Widening to two lane with paved shoulders from Km. 56.00 to Km. 106.00 of NH-218	50.00	47.09
6.	Bagalkote Gadag	Widening to two lane with paved shoulder from Km. 106.00 to Km. 153.00 of NH-218	47.00	38.66
7.	Bellary	Widening to two lane with paved shoulder from Km. 125.626 to Km. 155.800 of NH-167 (Hagari to Jadacherla Section)	30.17	27.50
8.	Tumkur Chikkaball- apura	Rehabilitation and upgrading to two lane/ 2 lane with paved shoulders configuration and strengthening of Madhugiri-Chikkaball-apura-Mulbagal section from Km. 343.800 to Km. 483.151 of NH-234	82.82	80.43
9.	Hassan	Widening to two lane from Km. 147.975 to Km. 194.555 of NH-234 (Belur Banvara section)	46.58	46.58

Avoiding multiple driving licences

2818. SHRI R. VAITHILINGAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has started the deduplication drive to end the menace of one person having multiple driving licenses;

(b) if so, the details thereof;

(c) whether it is also a fact that Government is considering to create a database of such people, to weed them out; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (d) National Database on Driving Licenses and Vehicle registration has already been created. NIC has been entrusted with the design, development, computerization roll-out and maintenance of the VAHAN for Vehicle Registration and SARATHI for issuing of Driving Licence project across all the states and Union Territory Administrations. Subsequently to consolidate the database, State Register (SR) for all the states and National Register (NR) were

established. Almost all the sites in 36 States/Union Territory Administrations are connected. More than 25 crore Vehicle records and 15 crore Driving License records are available in National Register repository. State Transport Departments and enforcement agencies have been provided access to data on National Register to facilitate instant verification of all driving licenses (DLs)/ Registration Certificate (RCs).

The SARATHI-4 application of the NIC for Driving License processing which is a web based online application is currently operational in 28 States/UTs across the country has a built-in facility to identify duplicate driving licenses. The SARATHI-4 application can identify duplicates on the basis of certain combination of available personal parameters. When any such license having duplicates is taken up for any transaction, the officials can view all these related records and take appropriate actions like cancelling or clubbing of duplicate licenses. The State RTO's are already using this facility to de-duplicate Driving License records.

The Motor Vehicles (Amendment) Bill, 2017, passed by Lok Sabha and presently in Rajya Sabha for consideration and passing, provides for centralised register of driving licences. This will further help to carry reforms in the driving licence testing process and eliminating the duplicate licences.

Linking PUC data with VAHAN

2819. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has issued any instructions for linking Pollution Under Control (PUC) emission-related data with the VAHAN database in compliance with the directions of the Supreme Court;

(b) if so, details thereof, if not, reasons therefor;

(c) whether Government has specified any timeline for implementation of linking PUC emission-related data with the VAHAN database; and

(d) if so, details thereof, if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) The Government has notified GSR 527 (E) dated 06.06.2018 for linking Pollution Under Control (PUC) emission-related data with the VAHAN database. The guidelines to facilitate electronic uploading of